

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 13.10.2014

OA No. 291/00479/2014

Ms. Kavita Bhati, Counsel for the Applicant.

Learned counsel for the applicant submits that she wants to withdraw the present O.A. due to subsequent developments in the matter.

Therefore, the O.A. is dismissed as withdrawn with liberty to the applicant to file afresh O.A., if so advised.


(Dr. Murtaza Ali)

MEMBER (J)


(ANIL KUMAR)

MEMBER (A)

Vv